

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

(CAA)-48(PB)/2017

**IN THE MATTER OF:**

**M/s JVA Trading Pvt. Ltd.**

.... **APPLICANT / PETITIONER**

**SECTION:**

**Under Section 230-232**

**Order delivered on 24.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER** :- Mr. Krishnendu Datta, Advocate  
Ms. Prachi Johri, Advocate

**For the RESPONDENT** :-

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the party, the matter is posted for hearing on 4<sup>th</sup> September 2017.

— Sd —  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

( — Sd — )  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)